

and retired Government Officers as on 30th June, 1994 against whom telephone bills for more than ten thousand rupees are outstanding and they have not made any payments in this regard for the last six months of more; and

(b) the action taken by the Government so far to recover the amount outstanding against them?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b). The information is being collected and the same will be laid on the Table of the House.

[English]

Consular Offices in Hyderabad

99. SHRI DATTATRAYA BANDARU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Andhra Pradesh Government has requested the Union Government for setting up Consular offices of some of the developed countries in Hyderabad;

(b) if so, the reaction of the Government thereto; and

(c) the steps proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) No, Sir.

(b) and (c). Does not arise.

Power Finance Corporation

100. SHRI JAGAT VIR SINGH DRONA: Will the Minister of POWER be pleased to state:

(a) whether the Power Finance Corporation propose to raise resources through bonds;

(b) if so, the details thereof; and

(c) the purpose for which the amount realised through bonds is proposed to be utilised?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) At present there is no proposal before the Power Finance Corporation to raise resources through Bonds.

(b) and (c). Do not arise in view of (a) above.

Oil Exploration

101. SHRI S.B. SIDNAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government had invited bids in 1993-94 for oil exploration in various blocks;

(b) if so, the foreign and Indian companies which have responded;

(c) the details of companies which have been allotted exploration work, company-wise and State-wise;

(d) whether all the blocks have been allotted; and

(e) if not, the reasons therefore?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b). During 1993-94 Government of India had invited Indian and foreign companies for exploration of oil and gas in specified blocks under the Fifth, Sixth and Seventh Rounds. The list of foreign and Indian companies which put in bids in these three rounds is given in the enclosed *Statement*.

(c) to (e). While proposals received under Fifth Round are under consideration of Government, negotiations with bidders who submitted bids under Sixth Round are in progress. The bids received under Seventh Round are under evaluation.

STATEMENT

Fifth Round

Indian Companies

Hindustan Oil Exploration Company, Baroda

Essar Oil, Bombay

Videocon International Ltd., Ahmedabad

Phoenix Overseas Ltd., India

Rupsa Petroleum

Tata Petrodyne (P) Ltd.

Foreign Companies

Rexwood Corporation, USA

Okland Oil Company, USA

Command Petroleum Holding NL, Australia

Vaalco Energy Incl., USA

Hyundai Heavy Industries Co. Ltd., Korea.

Sixth Round

Indian Companies

Tata Petrodyne, New Delhi

Reliance Industries, Bombay

Videocon Petroleum, Aurangabad,

Larsen & Toubro, Bombay

Hindustan Oil Exploration Co., Baroda

Rupsa Petroleum, West Bengal

Gujarat State Petrochemicals Corporation, Ahmedabad

Phoenix Overseas, New Delhi

Harsh Oil and Gas consultants, New Delhi.

Nahanwar Marketing Private Ltd., New Delhi

Petrodrill (P) Ltd., New Delhi

Foreign Companies

BHP Petroleum, Australia

Amoco Petroleum Co., USA

Enron Exploration Co. USA

Euroissue of VSNL

Command Petroleum, Australia

102. SHRI BAPU HARI
CHAURE:

Vaalco Energy, USA

SHRI PARASRAM
BHARDWAJ:

Phoenix Geophysies, Canada

Will the Minister of COMMUNICA-
TIONS be pleased to state:

Samson International, USA

Rexwood Corporation, USA

(a) whether attention of the
Government has been drawn to the
news-item captioned "VSNL losing Rs. 1
crore a day" appearing in the 'Hindustan
Times' dated July 11, 1994 regarding re-
launching of Euroissue of VSNL;

Okland Oil Co., USA

Seventh Round**Indian Companies**

(b) if so, the facts thereof; and

Gujarat State Petrochemicals Ltd.

(c) the reaction of the Government
thereto?

Essar Oil Ltd.

THE MINISTER OF STATE OF
THE MINISTRY OF COMMUNICATIONS
(SHRI SUKH RAM): (a) Yes, Sir.Harsh Oil and Gas Consultants (P)
Ltd.

Phoenix Overseas Ltd.

(b) VSNL, had proceeded for a
Euroissue of 20 Million Shares as per
Government approval. However, as the
indicative price at the end of the book-
building process was found less than
Rs. 1400, the Company in consultation
with the Government deferred the issue.

Reliance Industries Ltd.

Tata Petrodyne

Hindustan Oil Exploration Company

(c) The amount of loss quoted in
the Newspaper appears to be without the
basis.**Foreign Companies**

Phoenix Geophysics Ltd. Canada

Telephone Connections

Vaalco Energy Inc. USA

103. SHRI RAMESH CHENNI-
THALA:Rexwood Corporation and Okland Oil
Co. USA

SHRIMATI SAROJ DUBEY:

Opseis Geophysical System, USA

Will the Minister of COMMUNICA-
TIONS be pleased to state: